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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.02.2018.

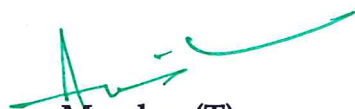
PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 282/15	TP 37/17	For compliance of objections	433(e)	National Steel & Agro Industries Ltd., Indore Vs Kailash Roofing Solutions Pvt. Ltd., Bengaluru.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	ASHOK KUMAR, HV 9844377103	Petitioner	

ORDER

Counsel for Petitioner is present. He has reported that he had filed revised application in Form No.5. Registry to verify and put up note. List it on 16.02.2018.


Member (T)


Member (J)